

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Ph: 23753942 Fax- 23753923

Ref: Petition No.51/MP/2016

Date: 15.5.2017

To,

Shri R.N. Singh, Managing Director,
Chhattisgarh State Power Transmission Company Limited,
VidyutSewaBhawan, Dangania
Raipur- 492013

Subject: Application under Sections 142 and 146 of the Electricity Act, 2003.

Sir,

With reference to your affidavit dated 4.5.2017, requesting for grant of two weeks time to take necessary steps pursuant to the Commission's order dated 30.10.2014 and 9.10.2015 in Petition No. 134/MP/2011 and 124/RC/2015, respectively, the Commission has granted time till 31.5.2017 to comply with the directions contained in the said orders.

Sd/-
(T.D. Pant)
Deputy Chief (Law)